

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 128

IA No. 1276/2023

In

CP(IB) No. 320/Chd/Hry/2019  
(Disposed of on 21.11.2022)

**IN THE MATTER OF:**

SMC Corporation (India) Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Web Tech Engineering Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9 & 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 03.06.2024.

-sd-  
Court Officer

April 25, 2024  
SM